## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 105/2017, T.P. Nos. 44-A/2016, 44-B/2016, 44-C/2016 With TP No. 44/397-398/NCLT/AHM/2016 (New) C.A. Nos. 273/2013, 9/2015, 13/2015 With C.P. No. 63/397-398/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

Name of the Company:

Sumer Singh & Ors.

V/s.

Rajputana Biotech Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	VIVEK GURNANI	Advocate	Petitionele	) i -a -
2.	BUIREM R-DAVE	PUS	·R-2	10

## **ORDER**

Learned Advocate Mr. Vivek Gurnani i/b Learned PCS Mr. Susshil Daga present for Petitioner. Learned PCS Mr. Dhiren Dave present for Respondent No.2.

Petitioner filed some more documents in a loose condition.

Respondent filed IA 105/2017 seeking a direction to the petitioner to submit original balance sheets from year 2002 to 2015 and other reliefs.

Copy of application already served on Original petitioners.

Original petitioners shall file reply, if any, in IA 105/2017 within one week serving a copy in advance to the original Respondents.

List the matter on 07.12.2017 on hearing on IA 105/2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of November, 2017.